

The nodal authorities in the States/ U.Ts. have been advised to ensure expeditious disposal of claims cases.

In order to publicize the availability of financial assistance in hit and run accident cases, particularly to reach the messages to the remotest places also, the Solatium Fund Authority had besides arranging publicity through press and distributing wall posters through D.A.V.P. in all regional languages, have also supplied from time to time to the States Agencies the material for publicity through vernacular press. The State Government have been addressed to improve the implementation of the scheme and take action against officials found wanting in proper implementation.

Import of Chinese arms by Nepal

675. SHRI SURESH PACHOURI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India has received any information regarding the types of arms brought from China by Nepal;

(b) whether the Chinese arms are being used by terrorists in India; if so, the details, thereof; and

(c) if so, what action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) Yes, Sir.

(b) Government have no information to this effect.

(c) Does not arise.

Withholding of M. Phil. (Hindi) Result by Delhi university

676. SHRI KAILASH PATI MISHRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the result of M.Phil (Hind) examination held in April 1987 (South Campus), Delhi University has been partly withheld for the last 18 months;

(b) if so, what are the reasons therefor and by when it would be declared;

(c) what compensation is sought to be given to the affected candidates for the loss of two academic years for no fault of theirs; and

(d) what action has been taken or is proposed to be taken against the officers responsible for this delay and what remedial measures are being taken to prevent recurrence of such delays?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) to (d) According to the information furnished by Delhi University, the M.Phil (Hindi) examination consists of written papers, a dissertation submitted thereafter and a viva voce. As such there is an in-built time lag between the written examination and the declaration of the final result. The results of the M.Phil (Hindi) examination held in April, 1987 were declared in June, 1988. The results of two candidates which were held-up because their admission was not approved, are likely to be declared shortly.

Withdrawal of the Westland helicopters

677. SHRI CHITTA BASU: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is a fact that Westland Helicopters now in service in India have met about ten accidents ever since their induction;

(b) if so, whether these accidents can be attributed to the mechanical defects of the helicopters themselves;

(c) if not, what are the reasons for the accidents; and

(d) whether Government are considering to withdraw the helicopters from use?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a) Till date, there has been only one accident to Westland-30 helicopter operated by M/s. Pawan Hans Limited.